

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MOTI CHAND CONSTRUCTION COMPANY PRIVATE LIMITED**

1. NAME OF CORPORATE PERSON	MOTI CHAND CONSTRUCTION COMPANY PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	30/04/1949
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies Mumbai
4. CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	CIN No : U45202MH1949PTC007098
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE OF CORPORATE PERSON	No. 11, 1st floor, Maker Chambers VIm Nariman Point, Mumbai City, Mumbai, Maharashtra, India, 400021
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	19 th May, 2025
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Mrs. Varsha Shyamprasad Limaye – Email id: varsha.limaye@gmail.com Address: 303, Parag Wahini CHS Ltd, 126, Dahanukar Colony, Lane No. 4, Kothrud, PUNE 411 038 Mobile : 9422317111 Registration No: IBBI/IPA-003/IP-N00058/2017-18/10498
8. LAST DATE FOR SUBMISSION OF CLAIMS	Within 30 days from the date of this Public announcement

Notice is hereby given that the MOTI CHAND CONSTRUCTION COMPANY PRIVATE LIMITED has commenced voluntary liquidation on 19th May, 2025.

The stakeholders of MOTI CHAND CONSTRUCTION COMPANY PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 18th June, 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator:- Mrs. Varsha Shyamprasad Limaye

Place:- Pune

Date:- 19/05/2025